

HIGH COURT OF DELHI : NEW DELHI

No. : 436/Filing/DHC/2024
Dated :20.09.2024

Circular

It is reiterated that vide order dated 06.09.2024 passed by HMJ Tara Vitasta Ganju in WP(C)-12542/2024 Hon'ble Court has directed to ensure compliance of the direction passed vide order dated 21.03.2014 in W.P.(C) No. 1814/2014, which is reproduced as under:-

"it has been directed that in future as and when a writ petition is filed challenging the award/order of the Labour Court/Industrial Tribunal/Competent Authority under a Labour Enactment, complete record of the Labour Court/Industrial Tribunal/Authority be filed along with the writ petition.

A certificate alongwith the petition certifying that the complete record of the Labour Court/Industrial Tribunal/Authority has been filed shall be necessary."

Order by

Sd/-
(P.K.Uppal)
Registrar (Filing)

Endst. No.436-438 /Filing/DHC/2024 Dated: 20.09.2024

Copy forwarded for information to:-

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HJ
21.9/2024

hce
20/09/24
Ajit Aswani
Joint Registrar (Filing)

Dir/IT - online
JD/IT

3147/17
21/9/24

Sr S.A. II
Manish
Trainer

Tan
21-09-2024

Manish
23-09-2024